

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-610/ND/2017

IN THE MATTER OF:

DV Exports

.. PETITIONER

Vs.

Hindustan paper Corporation Ltd.

. . RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 05.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondent :

ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 27.2.2018.

- Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.2.2018